GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 783 TO BE ANSWERED ON 05/12/2025

CONTRIBUTION OF ROADS IN BELAGAVI DISTRICT UNDER PMGSY

783 Shri Iranna Kadadi:

Will the Minister of Rural Development be pleased to state:

- (a) the total 'length of roads' (in Kms) sanctioned and completed in Belagavi district under 'Pradhan Mantri Gram Sadak Yojana' (PMGSY-I, II, and III);
- (b) the 'total financial outlay' for these projects in Belagavi;
- (c) the 'number of habitations' in Belagavi district that have been connected by 'all-weather roads' under PMGSY;
- (d) the 'current status' of 'PMGSY-III' projects in the district; and
- (e) the 'maintenance status' of the roads completed under PMGSY-I and II in Belagavi?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a) & (b): The Pradhan Mantri Gram Sadak Yojana (PMGSY) was launched as a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations of designated population size as laid in the extant programme guidelines. The scheme has completed its timeline for sanctioning of road projects under PMGSY-I, II, and III. The timeline for the completion of all projects under PMGSY-II was March 2025. The timeline for completion of all works under PMGSY-II & PMGSY-III is March 2026.

Table-1

The total length of road projects sanctioned and completed, including financial status as on (01.12.2025) under various verticals of PMGSY (I, II and III) in Belagavi District of Karnataka, are as given below:

District	Total length sanctioned (in km)	Total length completed (in km)	Total sanctioned cost (Rs. In Crore)	Total expenditure including State Share (Rs. In Crore)
PMGSY-I	822.41	822.21	153.61	141.61
PMGSY-II	123.41	120.54	58.92	58.18
PMGSY-III	360.32	339.52	219.20	200.55
Total	1306.14	1282.27	431.73	400.34

^{*}Note: Balance Road length under PMGSY-III is at various stages of construction, and will be completed by March 2026.

- (c): A total of **583**habitations have been connected by 'all-weather roads' under PMGSY in the Belgavi district of Karnataka.
- (d): The Pradhan Mantri Gram Sadak Yojana-III (PMGSY-III) was launched in 2019 for the consolidation of the existing Rural Road Network by upgradation of 1,25,000 kms of existing Through Routes and Major Rural Links that connect habitations to Gramin Agricultural Markets, Higher Secondary Schools and Hospitals across the country. The progress of the district under PMGSY III is mentioned in **Table 1**above.
- (e): "Rural Roads" is a State subject, and as per PMGSY guidelines, maintenance of roads constructed under the programme is the responsibility of the State/UT governments. However, the Ministry has taken the following steps/measures to ensure that the roads constructed under PMGSY are maintained properly in all:
 - 1. Roads are covered under a 5-year maintenance contract to be entered into, along with a construction contract with the same contractor as per the Standard Bidding Document (SBD). Since the design life of PMGSY roads is ten years, the States have to undertake further five years of maintenance. While implementing PMGSY-III, a MoU was signed with the States for undertaking post-five-year maintenance. The new connectivity under PMGSY-IV will be permitted only to those States/UTs that have demonstrated through the electronic Maintenance of Rural Roads (eMARG) platform that the routine maintenance of PMGSY roads constructed in their State, post 5 years of construction of the road, has been carried out. The post five-year construction module of eMARG incorporates initial rehabilitation, renewal, pre-renewal routine maintenance, post-renewal maintenance and emergency repair works, as required.
 - 2. Maintenance funds to service the contract are required to be budgeted by the State Governments and placed at the disposal of the State Rural Roads Development Agencies (SRRDAs) in a separate maintenance account. On expiry of this 5-year post-construction maintenance, PMGSY roads are required to be placed under Zonal maintenance contracts consisting of 5-year maintenance, including renewal as per maintenance cycle, from time to time, to be funded by the state governments. All States have framed their own rural roads maintenance policies based on the policy framework prepared by the National Rural Infrastructure Development Agency (NRIDA), a technical arm of the Ministry of Rural Development.

Table-2
Maintenance status of the roads completed under PMGSY-I and II in the Belagavi District of Karnataka is given in the table below:

	Physical Completed		Maintenance		Renewal	
PMGSY	No of roads	Length in kms	No of roads	Length in kms	No of roads	Length in kms
I	152	822.21	152	822.21	-	-
II	18	120.54	18	120.54	18	120.54
Total	170	942.75	170	942.75	18	120.54

Note: The road works constructed under PMGSY-I, upon completion of the physical works and the five-year Annual Maintenance period, have been formally handed over to the Parent Department for further maintenance. Similarly, the road works executed under PMGSY-II, after successful completion of the five-year Annual Maintenance period and the sixth-year Renewal Work, have been satisfactorily handed over to the Panchayat Raj Engineering Department (PRED) for further maintenance.
